GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3601 ANSWERED ON:16.08.2010 SSN TO EPF SUBSCRIBERS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has provided Social Security Number (SSN) to the members of Employees Provident Fund (EPF) in the country;
- (b) if so, the details thereof alongwith the number of EPF members that have been allotted SSN during each of the last three years and the current year, State-wise; and
- (c) the time by which the SSN is likely to be provided to all EPF subscribers in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): The Employees' Provident Fund Organisation (EPFO) had planned the allotment of a unique national identification number called Social Security Number (SSN) for members/subscribers of EPFO. Presently, the members/subscribers of Employees' Provident Fund (EPF) have EPF code number linked to the employer.

The project under which the SSN was initially planned has been reviewed and a revised 'Modernisation Project' has been developed in collaboration with National Informatics Centre (NIC), which is currently being implemented since April, 2008. Under the 'Modernisation Project' the SSN is not required and existing EPF code numbers will continue to be used. Furthermore, no SSN has been allotted during the last three years.